Commonwealthland Parliament Notice for Amendment to a Bill

	Place
	Date
From	
MF	>
То	
The Secretary, Commonwealthland Parliament Sir,	
•	
Under the Rules of Procedure Commonwealthland Parliament I give notice	and Conduct of Business in the of the following amendment(s) to the Bill'2019
to be considered on	

Yours faithfully,

Member, Commonwealthland Parliament